Central Administrative Tribunal Principal Bench



CP No. 377/2001 OA No. 1257/2000

New Delhi, this the 7th day of May, 2010

Hon'ble Dr. Ramesh Chandra Panda, Member (A) Hon'ble Dr. Dharam Paul Sharma, Member (J)

Shri Avinash Chander, S/o shri Shyam Sunder Lal, C/o Shri R.P. Saxena, Near Kumar Type School, Krishnapuri, Line Par, MORADABAD.

... Applicant

(By Advocate: None)

Versus

- Shri S. Dasrathi, General Manager, Northern Railway, Baroda House, New Delhi.
- Shri Om Prakash,
 Divisional Railway Manager,
 Northern Railway,
 Morabadabad.
- Shri Ashok Kumar Arora,
 The Assistant Personnel Officer,
 Northern Railway,
 Moradabad Division,
 Moradabad.

.... Respondents.

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:ORDER(ORAL):



Dr. Ramesh Chandra Panda, Member (A):

On 13.09.2001, Tribunal passed order in the CP to put it in sine-die list on the ground that the Tribunal's order has challenged in the Hon'ble High Court in CWP No.2403/2001 and the Tribunal order has been stayed vide Hon'ble High Court order dated 24.07.2001. In view of the stay there is no widtful violation of the order of this Tribunal and as such no contempt would arise.

- 2. It is not known whether the judgment of the Hon'ble High Court in the said CWP has been pronounced.
- 3. In view of the above, the present CP is closed with the liberty to the applicant to move the appropriate proceedings, after the judgment of the Hon'ble High Court is passed in the Writ Petition.2401/2001, if so advised.

(Dr. Ramesh

Wember (A)

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